

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

26. C.P.(IB)-1060(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **04.11.2019**

NAME OF THE PARTIES: Kishor Kamlakar Lonkar  
V/S

Hindustan Antibiotics Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

At the request of both sides, list this matter on 28.11.2019

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/RS/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)